

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).8114-8116/2008

(From the judgement and order dated 26/09/2007 in CR No. 71/2005 &
CR No. 72/2005 & CR No. 73/2005 of The HIGH COURT OF PATNA)

M/S BACHAN TRADERS

Petitioner(s)

VERSUS

STATE OF BIHAR & ORS.

Respondent(s)

(With appln(s) for permission to file additional documents, exemption from filing
O.T., permission to file rejoinder affidavit and
with prayer for interim relief and office report)

WITH S.L.P.(C)Nos.12624-12626/2008

(With appln.(s) for c/delay in filing SLP, permission to file additional documents,
exemption from filing O.T. and office report)

Date: 04/03/2009 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Petitioner(s)

Mr. S. Ganesh, Sr. Adv.
Mr. Gaurav Agrawal, Adv.

For Respondent(s)

Mr. Gopal Singh, Adv.
Mr. Manish Kumar, Adv.

UPON hearing counsel the Court made the following
ORDER

List after ensuing Holi Holidays.

(A.D. Sharma)
Court Master

(Phoolan Wati Arora)
Court Master